

Central Administrative Tribunal, Principal Bench

Original Application No. 2366 of 2002
M.A.No.1968/2002

New Delhi, this the 11th day of September, 2002

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

1. Amar Singh Rawat
Stenographer (Civilian)
S/o Shri Gopal Singh Rawat
Military Hospital, Agra Cantt.

Present address:

P-18, Sainik Nagar, Rajpur Chungi,
Agra Cantt.

2. A.C. Saxena
Messenger
S/o late Shri V.R. Saxena
Military Hospital, Agra Cantt.

Residential address:

35-A/25, Jagan Pur Bhatta
Dayal Bagh, Agra (U.P.)

3. Kanhaiya Lal
Mail
Military Hospital, Agra Cantt.

.... Applicants

(By Advocate: Shri D.N. Sharma)

Versus

1. Union of India, through
The Secretary to the Govt. of India
Ministry of Defence,
South Block, New Delhi.

2. The Director General of
Medical Services (Army)
DGMS-3(B), Adjutant General's Branch
Army Headquarters,
'L' Block, New Delhi-1

3. The Commandant
Military Hospital,
Agra Cantt.

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicants state that he
may be permitted to withdraw the present application with
liberty to file separate O.A.s. on behalf of each of the

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applicant, if so advised.

2. Allowed as prayed. Subject to aforesaid,
dismissed as withdrawn.

V.K. Majotra
(V.K. Majotra)
Member(A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

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